

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Star Trace Pvt Ltd

PETITION NUMBER : IBA/304/2020

APPLICATION NUMBER : a) IA/IB/864/2024
b) IA/IB/863/2024
c) IA/IB/1742/2023

ORDER

214. a. IA/IB/864/2024 IN IBA/304/2020

214.b. IA/IB/863/2024 IN IBA/304/2020

Ld. Counsel Mr. Ashwin Shenbhag for the RP. Ld. Counsel Ms. Vaiduriya for the Respondents.

Copy of the Application has been served to the Ld. Counsel for the Respondents.

2 weeks time is given for filing the reply.

Rejoinder, if any, be filed within a week thereafter.

List the applications for hearing on **13.06.2024**.

214.c. IA/IB/1742/2023 IN IBA/304/2020

Ld. Counsel Mr. Ashwin Shenbhag for the RP. Ld. Counsel Ms. Vaiduriya for the Respondent.

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Ld. Counsel for the Applicant has drawn the attention of the Tribunal on earlier order dated 15.02.2024 by which the Respondents were directed to serve the copy of the additional documents to the Applicant.

The Ld. Counsel for the Respondent submitted that they had supplied all the additional documents except one deed.

Let a memo be filed by the Respondent within 2 weeks giving the details of the compliance of our earlier order.

List the application for hearing on **13.06.2024**.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)